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SLP(C)No. 11746 OF 2000
ITEM No.55

Court No.11

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11746/2000

(From the judgement and order dated 02/06/2000 in WA 177/96
of The HIGH COURT OF GAUHATI)

GAUHATI HIGH COURT & ANR.

Petitioner (s)

VERSUS

KULADHAR PHUKAN & ANR.
(With prayer for interim relief)
(For Final Disposal)

Respondent (s)

Date : 14/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. Vijay Hansaria, Adv.
Mr. Sunil Kumar Jain, Adv.
for M/s. Jain Hansaria & Co.,Adv.

For Respondent (s) Mr. P.K. Goswami, Sr. Adv.
Mr. Rajiv Mehta, Adv.

State of Assam Ms. Krishna Sarma, Adv.
Ms. Asha G. Nair, Adv.
Mr. V.K. Sidatharan, Adv.
for M/s. Corporate Law Group, Adv.

UPON hearing counsel the Court made the following
O R D E R

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.SP2

List for hearing in the next week on a
Non-miscellaneous day.

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Sarita (Radha Rani Bhatia)@@
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Court Master@@

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